

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4935**

**TO BE ANSWERED ON THE 23<sup>RD</sup> JULY, 2019/ SHRAVANA 1, 1941 (SAKA)**

**STATEHOOD FOR PUDUCHERRY**

**4935. SHRI VE. VAITHILINGAM:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is a fact that the Government of Puducherry through its assembly has passed resolutions for grant of Statehood to Puducherry and if so, the details thereof;**

**(b) whether it is a fact that all party memorandum has been submitted to Hon'ble Prime Minister and Hon'ble Home Minister for grant of Statehood to Puducherry and if so, the details thereof; and**

**(c) whether the issue of Statehood has been pending with the Union Government for a long time and if so, the time by which the Government is likely to bring a legislation for grant of Statehood to Puducherry?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) to (c): The Puducherry Legislative Assembly has passed resolutions seeking Statehood for the UT of Puducherry, the latest one being dated 19.07.2018. The resolution was considered in this Ministry and it was decided to continue with the present arrangement. As such, no proposal is pending with the Government of India for consideration of grant of Statehood to Puducherry.**

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